

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Chief Justice's Secretariat)**

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**Subject: Compassionate appointment of Shri Ram Murti S/o Late Krishan Lal  
(Ex-process Server) R/o Vijaypur, Samba under SRO-43 of 1994.**

**ORDER**

**No. 549**

**Dated: 24-07-2017-**

In terms of Jammu and Kashmir (Compassionate Appointment) Rules, 1994 (SRO-43 of 1994), Shri Ram Murti S/o Late Krishan Lal (Ex-process Server) R/o Vijaypur, Samba is temporarily appointed as Process Server in the Pay Scale of Rs. 5200-20200 plus Grade Pay of Rs. 1900/- and is posted as such in the District, Samba against available vacancy.

**Note:**

- i) The appointee is directed to join his place of posting within a period of 21 days from the date of issuance of this order;
- ii) The Presiding Officer, before whom the appointee has to join, shall get all the testimonials of the appointee verified from the concerned authorities before drawl of his salary.

**By Order.**

*Sd/-*  
**(Jawad Ahmad)  
Principal Secretary to  
Hon'ble the Chief Justice**

**No. 1650-SS/PSY-421**      **Dated: 24-07-2017**

**Copy to the:-**

- 1 Registrar General, High Court of J&K, Srinagar.
- 2 Registrar Vigilance, High Court of J&K, Srinagar.  
.....for information.
- 3 Pr. District & Sessions Judge, Samba for information.
- 4 Chief Accounts Officer, High Court of J&K at Srinagar for information.
- 5 Shri. \_\_\_\_\_

for compliance.

✓ I/C NIC for uploading in High Court Website.

*G.M. Parray*  
**(G.M. Parray)  
Joint Registrar.**  
*24.7.2017*  
*24/7/17*